

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): On behalf of Shri Kamal Nath I beg to lay on the Table—

- (1) A copy of the Public Liability Insurance (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 391(E) in Gazette of India dated the 29th April, 1993 under sub-section (3) of section 23 of the Public Liability Insurance Act, 1991.
- (2) A copy of the Notification No. S.O. 282(E) (Hindi and English versions) published in Gazette of India dated the 29th April, 1993 authorising the Officers and authorities with their jurisdiction mentioned in the table annexed with the notification for the purpose of Sections 13 and 18 of the Public Liability Insurance Act, 1991 issued under sub-section (1) of section 13 of the said Act.
- (3) A copy of the Notification No. S.O. 283(E) (Hindi and English versions) published in Gazette of India dated the 29th April, 1993 containing corrigendum to the notification No. S.O. 227(E) dated the 24th March, 1992.

[Placed in Library. See No. LT-4393/93]

- (4) A copy of the Annual Accounts (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 1991-92, together with an Audit Report thereon.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-4394/93]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal, for the year 1990-91, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the

Indian Institute of Management, Bhopal, for the year 1990-91.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-4395/93]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal, for the year 1991-92, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Forest Management, Bhopal, for the year 1991-92.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT-4396/93]

Notification under Delhi Co-operative Societies Act, 1972, Review on the working of and Annual Report of the Goa Meat Complex Limited, Panaji for 1991-92 etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): I beg to lay on the Table—

- (1) A copy of the Delhi Co-operative Societies (First Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. F. 47/9/GH/Coop./908 in Delhi Gazette dated the 3rd March, 1993 under sub-section (3) of section 97 of the Delhi Co-operative Societies Act, 1972.

[Placed in Library. See No. LT-4397/93]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Goa Meat Complex Limited, Panaji, for the year 1991-92.

(ii) Annual Report of the Goa Meat Complex Limited, Panaji, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Karnataka Cashew Development Corporation Limited, Mangalore, of the year 1989-90.

[Placed in Library. See No. LT-4398/93]

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1989-90, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-4399/93]

#### NATIONAL NUTRITION POLICY

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI BASAVA RAJESWARI): I beg to lay on the Table a copy of the National, Nutrition Policy.

[Placed in Library. See No. LT-4399A/93]

Review on the working of and Annual Report of Konkan Railway Corporation Limited, New Delhi, for 1991-92 and

statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Konkan Railway Corporation Limited, New Delhi, for the year 1991-92.

(ii) Annual Report of the Konkan Railway Corporation Limited, New Delhi, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4400/93]

Statement indicating the results of market loans upto July, 1993 during 1993-94.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): I beg to lay on the Table a copy of the statement (Hindi and English versions) indicating the results of market loans upto July, 1993 during the year 1993-94.

[Placed in Library. See No. LT-4401/93]

Review on the working of and Annual Report of the Gujarat Agro Industries Corporation Limited, Ahmedabad for 1990-91 and Statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): On behalf of